

97

Declaration of Assets and Liabilities

Year 2022-2023

I, HIMANSHU KUMAR, Son/Daughter of LATE -KUMAR DEAVENDRA SHINA, aged 54 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000/-	BINA DEVI 20,000/-	AASHWI SHREE	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 72,426/- (SBI SB A/c)	Rs. 1100/- (SBI SB A/c)	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Rs. 8768/- per annum premium for LIC No. of Policy - 03	Rs. 7000/- per month R.D. in Postal Saving Rs. 11,158/- per annum premium for LIC	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Maruti Suzuki BREZA ZXI- BR01FW-1155 TVS APACHI Year 2020, BR-01EV 5031	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold 10 gm.	Gold 150 gm.	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	Home Appl.Tv.and Refrigerator		NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

प्रमाण (स्वातंत्र्य - I)

(Signature)

1491
9/2/23

स्वातंत्र्य (स्वातंत्र्य - I)

2/2/23

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Indrapuri, Patel Nagar Patliputra, Patna-24 Khata No.-497 Khesra No.-1191 Thana No.-02 Sq.ft.-1361 Value-Rs.50,00,000	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses /Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding Rs on 02-02-2023
(a)	(i) Loans from Banks	Housing Loan SBI, Patna Car Loan SBI, Patna	4,50,000/- 12,66,000
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also	PAN- BWNPK1318K	

Himanshu Kumar

indicate the assessment year upto which
Income Tax Return filed. Give also
Permanent Account Number (PAN)]
(ii) Wealth Tax [Also indicate the
assessment year upto which Wealth Tax
return filed.]
(iii) Sales Tax [Only in case of
proprietary business]
(iv) Property Tax

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-995
Gender :- M (M/F)
Date of Birth :- 03/01/1969

Class/Group :- B (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : Himanshu Kumar

Name of Employee : Himanshu Kumar

Designation : Assistant

Department : BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: ..02../02/2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Himanshu Kumar